

He passed away at Chandigarh on 14th December, 1981, at the age of 49 years.

Shri Birbal Singh was a Member of the First and Second Lok Sabha during 1952-62 representing Jaunpur constituency of Uttar Pradesh. Earlier, he was a Member of the Uttar Pradesh Legislative Assembly during 1937-52.

An eminent educationist and social worker, he started his career as a Professor and later held the office of the Principal of Kashi Vidyapitha for a number of years from 1941 onwards.

A veteran freedom fighter, he took active part in the freedom movement and suffered imprisonment several times. He took keen interest in the development of education and social uplift. He was associated with several social organisations.

He passed away at Delhi on 14th December, 1981, at the age of 83 years.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a short while to express its sorrow.

*The Members then stood in silence for a shortwhile.*

श्री मनोराम बागड़ी: अध्यक्ष जी, 26 आदिवासी बच्चे बरामद किए गए हैं। यह कोई मामूली सवाल नहीं है।

अध्यक्ष महोदय: आपको हमने इतला दे दी है। आप बाद में किसी और ढंग से इस सवाल को उठा लेंगे। यह सार्वजनिक मामला है। हाउस के सारे लोग इन मामलों में चिन्तित होते हैं। वैसे पुलिस ने एक अच्छा काम किया है, उनको

पकड़ लिया है। अगर वे कोई अच्छा काम करें तो उन्हें धमकी भी दी जानी चाहिए। आपको, हमको और गवर्नमेंट को मिलकर यह काम करना है।

श्री मनोराम बागड़ी: आप गवर्नमेंट से कहें कि वे इसके बारे में कोई बयान दें।

अध्यक्ष महोदय: वह बाद में देखेंगे।

MR. SPEAKER : Now questions—Shri Gangadhar Kuchan... absent. Then, Shri Qazi Saleem... he is also absent.

Then Shri Rakesh.

DR. SUBRAMANIAM SWAMY : Sir, there should be some special allowance for those who attend today.

### ORAL ANSWERS TO QUESTIONS

#### Drive against snake bites

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\*481. SHRI R. N. RAKESH :  
SHRI MOHANLAL  
PATEL :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) what efforts have been made by Central Government regarding 'the drive against snake bites' during the last two years ;

(b) whether some suggestions have been obtained from the World Health Organisation in this regard ;

(c) if so, the details thereof ; and

(d) to what extent our Government has achieved success in this regard ;

**THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) :** (a) to (d). The efforts of the Central Government are focussed mainly on making snake venom-anti-serum available to the various medical institutions engaged in the management of snake bite cases through the Central Research Institute, Kasauli, and Haffkine Bio-Medical Pharmaceutical Corporation, Bombay. The Central Government have not received any reports indicating difficulties regarding the availability of this serum. An Inter-country Snake Bite Management meeting was held under the South East Asia Regional Office, World Health Organisation, in New Delhi from 12th to 14th November, 1981. Their final report is awaited.

**अध्यक्ष महोदय :** यह जो जंगलों में सांप होते हैं उन्हीं का इसमें जिक्र है या आस्तीन के सांपों का भी जिक्र है ।

**श्री आर. एन. राकेश :** अध्यक्ष जी, सभी सांप जहरोले नहीं होते हैं । देश के प्रत्येक भाग में थोड़ी बहुत मात्रा में सांप मिलते हैं । मैं माननीय मंत्री महोदय से जानना चाहता हूँ कि देश के ऐसे वे कौन से भाग हैं, जो सांप-बाइटिंग . . . .  
(व्यवधान) . . . . पॉपुलेशन सांप की बात नहीं कर रहा हूँ, पॉपुलेशन सांप दो तरह के होते हैं, एक तो डंक मारते हैं और दूसरे काटते हैं . . . .  
(व्यवधान) . . . . मेरा सवाल यह है कि देश के कौन-कौन से वे भाग हैं, जो सांप-बाइटिंग से विशेष इफेक्टिव हैं ?

**SHRI B. SHANKARANAND :**  
Sir, I hope the question does not relate to political snakes

**MR. SPEAKER :** You think in that case you can come with a better answer ?

**SHRI B. SHANKARANAND :**  
We have not found out anything

regarding political snake venom . . .  
As my colleague here says, it is only in elections.

**THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH) :** Political venom is there without snakes.

**SHRI B. SHANKARANAND :**  
There are political snakes.

Sir, there has not been any survey so far done in the country regarding existence of snakes or their area of operation . . .

**DR. SUBRAMANIAM SWAMY :**  
Why is he feeling so self-conscious ?

**SHRI B. SHANKARANAND :**  
The reply is so obvious.

**DR. SUBRAMANIAM SWAMY :**  
. . . . In my presence.

**SHRI B. SHANKARANAND :**  
Since deaths by snake bites have not been categorised as a notifiable disease causing death, so we do not have any reliable data in the country. In the absence of this, I cannot say as to in which part of the country there are more deaths because deaths by snake bites are only reported by the hospitals. As the House is well aware for deaths due to snake bites in rural areas, people do not go to the hospitals and they are not reported at all. But what ever is reported, from this I can say. From the figures of 1975-76 about the reported deaths due to snake bites in hospitals, more deaths have been reported in Andhra Pradesh, Karnataka, Madhya Pradesh, Orissa, Tamilnadu and Uttar Pradesh.

**श्री आर. एन. राकेश :** अध्यक्ष महोदय, अभी हमारे देश की जितनी दवाइयाँ, जो यू. के. को गई थी, वे सब वापिस कर दी गई हैं, रद्द करके । केवल

विल्ली को छोड़कर, हिन्दुस्तान के किसी भी हॉस्पिटल में सही दवाइयाँ नहीं मिल रही हैं, नकली दवाइयाँ हैं, कच्चा खाने बन गए हैं। इसलिए मैं माननीय मंत्री जी से जानना चाहता हूँ कि गांव के उन इलाकों में जहाँ साँप के काटने पर केवल लीज भाइ-फूक पर निर्भर करते हैं, दवाइयाँ उपलब्ध नहीं हैं, क्या वहाँ कृपा करके दवाइयाँ उपलब्ध कराने की कोशिश करने? यदि हाँ, तो कब तक?

**SHRI B. SHANKARANAND :**  
I can only reply to questions related to the main question regarding availability of medicines for snakebites. This anti-serum is manufactured in CRI, Kasauli and the Haffkine Institute, Bombay. In 1978-79, 30,991 ampules of 10 cc were manufactured on demand. In 1979-80 the demand was less and the supply was 26,500 ampules of 10 cc. The question is about the supply of this medicine. There is no shortage of supplies of this medicine. That I can say.

**श्री मोहन लाल पटेल :** माननीय अध्यक्ष महोदय, माननीय मंत्री जी ने अपने जवाब में बतलाया है कि उन के पास सारे देश में साँप-काटने की घटनाओं को फिगरर्स नहीं हैं। आज कल देश में साँप-काटने की घटनाओं काफी होती हैं और ऐसी शिकायतें भी मिलती हैं कि अस्पतालों में दवाइयों की कमी को वजह से अनेक मृत्यु हो जाती हैं। मैं जानना चाहता हूँ—क्या मंत्री महोदय के पास ऐसी शिकायतें आई हैं, यदि आई हैं तो उस के बारे में उन्होंने क्या कदम उठाए जा रहे हैं?

यह जानना भी जरूरी है कि देश में स्नेक-बाइट के कितने कैंसेज होते हैं तो उन में कितनी मृत्यु होती है—इस जानकारी को हासिल करने के लिये मंत्री जी क्या कदम उठाना चाहते हैं?

**SHRI B. SHANKARANAND :**  
Sir, we have not received any complaint whatsoever regarding deaths by snake-bite due to shortage of medicines.

**श्री मनोहराज बागड़ी :** जिस तरीके से विश्व स्वास्थ्य संगठन को सत्य बिल कर भारत में मलेरिया का नाश करने के लिए, चेचक का नाश करने के लिये, इंसिष्यापी अन्वयोन चला कर उन के खिलाफ प्रोहक किया, उसी तरीके से जो गाँवों, क्षेत्रों और जंगलों में लोग साँप के काटने से मर जाते हैं तथा अभी तक रुड़िगादी ऐसी प्रथा चलती है कि लोग मंत्र-तंत्र या भाइ-फूक का सहारा लेते हैं, ऐसे लोगों को मरने से बचाने के लिये क्या सरकार इस किस्म का कोई संगठन शुरू करना चाहती है जिस से देश में साँप काटने से मृत्यु न हो तथा इस किस्म का प्रचार कर के गाँव के स्तर तक दवाइयाँ उपलब्ध कराई जाय ताकि वहाँ पर उन का इलाज हो सके।

**MR. SPEAKER :** There is nothing for you.

**SHRI B. SHANKARANAND :**  
This is a suggestion.

**DR. SUBRAMANIAN SWAMY :**  
Sir, I am on a point of order. According to rules, he shall not ask for information on trivial matters. He could have asked through a letter or this matter could have been cleared through an unstarred question. Should Parliament be subjected to asking about this sort of information?

**MR. SPEAKER :** Let him answer at his sweetwill.

### **Parkash Padkune World Badminton Champion**

\*482. **SHRI JANARDHANA POOJARY :** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Parkash Padkune, World Badminton Champion has left India for good and gone to Denmark;

(b) whether he has taken this step on account of refusal of extension of leave; and